

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 26.02.2021 (FRIDAY)

COURT – IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 759 of 2020	Bharat Aluminium Co. Ltd. Vs. J.P. Engineers Pvt. Ltd. & Ors.	Ranajana Roy	Abhishek Garg-R1 Avinash Mohapatra- R2

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**